

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: WORKSHOP - TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Nomination of all the Prl. District and Sessions Judges in the State to participate in the Workshop on “Judicial Administration and Court Management” scheduled to be held on 24.07.2022 (Sunday) from 10.00 a.m., to 1.00 p.m., at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - ORDERS - ISSUED.

- READ:**
1. Letter Roc.No.450/2022/TSJA/Sec'bad, dated 06.07.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's Letter Roc.No.1320/SO/2022, dated 11.07.2022.

ORDER ROC.NO.2873/2022-B.SPL., DATED: 13.07.2022

In view of nomination of all the Prl. District and Sessions Judges in the State, mentioned in column number 2, to participate in the Workshop on “Judicial Administration and Court Management” scheduled to be held on 24.07.2022 (Sunday) from 10.00 a.m., to 1.00 p.m., at Telangana State Judicial Academy, Secunderabad, vide High Court's proceedings 2nd read above, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. MANTRI RAMAKRISHNA SUNITHA, Prl. District and Sessions Judge, Adilabad.	I Additional District and Sessions Judge, <i>Adilabad.</i>
2.	SRI B.SATHAIAH, Prl. District and Sessions Judge, Mancherial.	I Additional District and Sessions Judge, <i>Mancherial.</i>
3.	SRI A.KARNA KUMAR, Prl. District and Sessions Judge, Nirmal.	I Additional District and Sessions Judge, <i>Adilabad.</i>
4.	SRI D.RAVINDRA SHARMA, Prl. District and Sessions Judge, Kumuram Bheem Asifabad.	I Additional District and Sessions Judge, <i>Mancherial.</i>
5.	SMT. Y.RENUKA, Chief Judge, City Civil Court, Hyderabad.	II Additional Chief Judge, City Civil Court, Hyderabad.
6.	SRI B.PAPI REDDY, Metropolitan Sessions Judge, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
7.	SMT. V.B.NIRMALA GEETHAMBA, Chief Judge, City Small Causes Court, Hyderabad.	II Additional Chief Judge, City Civil Court, Hyderabad.

8.	SRI CH.RAMESH BABU, Prl. Special Judge for C.B.I Cases, Hyderabad.	I Additional Special Judge for trial of CBI Cases, Hyderabad.
9.	SMT. B.PRATHIMA, Prl. District and Sessions Judge, Karimnagar.	I Additional District and Sessions Judge, <i>Karimnagar.</i>
10.	SMT. G.NEELIMA, Prl. District and Sessions Judge, Jagtial.	I Additional District and Sessions Judge, <i>Jagtial.</i>
11.	MS. N.PREMA LATHA, Prl. District and Sessions Judge, Rajanna Sircilla.	I Additional District and Sessions Judge, <i>Karimnagar.</i>
12.	SRI M.NAGARAJU, Prl. District and Sessions Judge, Peddapally.	I Additional District and Sessions Judge, <i>Karimnagar.</i>
13.	DR. T.SRINIVASA RAO, Prl. District and Sessions Judge, Khammam.	I Additional District and Sessions Judge, <i>Khammam.</i>
14.	SRI P.CHANDRASEKHARA PRASAD, Prl. District and Sessions Judge, Badradri Kothagudem at Kothagudem.	I Additional District and Sessions Judge, <i>Kothagudem.</i>
15.	SMT. S.PREMAVATHI, Prl. District and Sessions Judge, Mahabubnagar.	I Additional District and Sessions Judge, <i>Mahabubnagar.</i>
16.	SMT. M.KANAKA DURGA, Prl. District and Sessions Judge, Gadwal.	I Additional District and Sessions Judge, <i>Gadwal.</i>
17.	SRI HUZAIB AHMED KHAN, Prl. District and Sessions Judge, Wanaparthy.	I Additional District and Sessions Judge, <i>Gadwal.</i>
18.	SRI MOHAMMED ABDUL RAFI, Prl. District and Sessions Judge, Narayanpet.	I Additional District and Sessions Judge, <i>Mahabubnagar.</i>
19.	SRI D.RAJESH BABU, Prl. District and Sessions Judge, Nagarkurnool.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Mahabubnagar.</i>
20.	SRI S.SASIDHAR REDDY, Prl. District and Sessions Judge, Sangareddy.	I Additional District and Sessions Judge, <i>Sangareddy.</i>
21.	SMT. P.LAKSHMI SHARADA, Prl. District and Sessions Judge, Medak.	I Additional District and Sessions Judge, <i>Sangareddy</i>
22.	SRI T.RAGHURAM, Prl. District and Sessions Judge, Siddipet.	I Additional District and Sessions Judge, <i>Siddipet.</i>
23.	SRI B.S.JAGJEEVAN KUMAR, Prl. District and Sessions Judge, Nalgonda.	I Additional District and Sessions Judge, <i>Nalgonda.</i>

24.	SRI B.GAUTHAM PRASAD, Prl. District and Sessions Judge, Suryapet.	I Additional District and Sessions Judge, <i>Suryapet.</i>
25.	SRI V.BALA BHASKARA RAO, Prl. District and Sessions Judge, Yadadri Bhongir.	I Additional District and Sessions Judge, <i>Bhongir.</i>
26.	SMT. SUNEETHA KUNCHALA, Prl. District and Sessions Judge, Nizamabad.	I Additional District and Sessions Judge, <i>Nizamabad.</i>
27.	SMT. S.N.SREEDEVI, Prl. District and Sessions Judge, Kamareddy.	I Additional District and Sessions Judge, <i>Kamareddy.</i>
28.	SRI CH.K.BHUPATHI, Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at <i>L.B.Nagar.</i>
29.	SRI B.SURESH, Prl. District and Sessions Judge, Medchal- Malkajgiri District at Malkajgiri.	III Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge -cum-Principal Family Court, Medchal-Malkajgiri District at <i>Kukatpally.</i>
30.	SRI K.SUDERSHAN, Prl. District and Sessions Judge, Vikarabad.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at <i>L.B.Nagar.</i>
31.	SRI M.KRISHNA MURTHY, Prl. District and Sessions Judge, Hanumakonda.	Chairman, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, <i>Hanumakonda.</i>
32.	SMT. KOKA RADHA DEVI, Prl. District and Sessions Judge, Warangal.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>
33.	SMT. K.SAILAJA, Prl. District and Sessions Judge, Jangaon.	I Additional District and Sessions Judge, <i>Bhongir.</i>
34.	SRI P.VASANTH, Prl. District and Sessions Judge, Mahabubabad.	Judge, Family Court-cum-II Additional District and Sessions Judge, <i>Hanumakonda.</i>
35.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Prl. District and Sessions Judge, Mulugu.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>
36.	SRI PATHLAVATH NARAYANA BABU, Prl. District and Sessions Judge, Jayashankar Bhupalapally District at Bhupalapally.	Chairman, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, <i>Hanumakonda.</i>

The officers mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Workshop.

- NOTE:**
1. The proceedings is placed in the High Court's Web Site <http://tshc.gov.in>.
 2. The downloaded copy from the website is valid for relieving and reporting to the said Workshop at Telangana State Judicial Academy, Secunderabad.


13/7/22
REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES AND THE DISTRICT TREASURY OFFICERS :**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudam
 - 11) Mahabubnagar
 - 12) Gadwal
 - 13) Wanaparthi
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy at L.B.Nagar
 - 25) Medchal-Malkajgiri District at Malkajgiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

11. **THE SECTION OFFICERS :**

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| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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